

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(17)

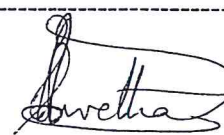

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/64/IB/2017  
PETITION NUMBER : CP/664/(IB)/2017  
NAME OF THE PETITIONER(S) : GAIL INDIA LTD  
NAME OF THE RESPONDENT(S) : NEYCER INDIA LTD  
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- |    |  |   |   |
|----|--|---|---|
| 1. | For TK Bhaskar<br>Shwetha Varadevan        | Counsel for<br>Applicant in<br>CP/664/(IB)/2017                   |   |
| 2. | For M/s. Gireelha & Sai<br>G. Thamizharasi | Counsel for Petitioner<br><del>Respondent</del> in<br>CP 664/2017 |  |

**ORDER**

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 05.03.2018 at 10.30 A.M.

-scl-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)